## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 31.07.2020</u> <u>NOTICE</u>

## Take notice that the following matter will be listed on 05.08.2020

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) (Ins)	Mahender Kumar Khandelwal	Ranjana Roy	Bishwajit Dubey
	No. 559 of 2020	Vs.		
	Part Heard	Power Finance Corporation Ltd. & Anr.		

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By the order of Hon'ble Acting Chairperson

1. Notice Board

2. Reception -sd/-

3. Record File

4. Website: www.nclat.nic.in Registrar